

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2363
TO BE ANSWERED ON 03.08.2026**

IMPLEMENTATION OF E-SHRAM PORTAL

2363. SHRI MALAIYARASAN D:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of features and present status of implementation of e-Shram Portal across the country including Kallakurichi Lok Sabha Constituency of Tamil Nadu;**
- (b) the details of total number of unorganised sector workers registered on the said portal, State/UT-wise and district-wise for Tamil Nadu;**
- (c) whether the Government has integrated the e-Shram database with various social security and welfare schemes such as pensions, insurance and employment-linked benefits and if so, the details thereof;**
- (d) the details of extent of benefits or assistance actually delivered to registered workers through the said portal since its launch along with fund allocation and utilisation;**
- (e) whether issues relating to data accuracy, duplicate entries, digital exclusion and periodic updation of worker information have been identified and if so, the corrective steps taken by the Government thereon; and**
- (f) the details of measures being taken by the Government to enhance awareness, increase enrolment of migrant and rural workers and ensure last-mile delivery of welfare benefits through the portal, particularly in backward districts?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The e-Shram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

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Over 31.82 crore unorganised workers have already been registered on eShram portal including 98,56,483 registrations in Tamil Nadu and 2,51,117 registrations in Kallakurichi district of Tamil Nadu.

State/UT-wise details of registered unorganised workers and district-wise details of registered unorganised workers in the State of Tamil Nadu on eShram portal are at annexure-I and II respectively.

In keeping with the vision of the Budget Announcement 2024-25, Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21st October 2024 which entails integration of different social security/ welfare schemes at single portal and enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security schemes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA, enabling eShram cardholders to avail additional services.

Details of unorganised workers registered on eShram portal and enrolled under various social security schemes is at annexure-III.

In the eShram portal, registrations are undertaken only after successful Aadhaar-based eKYC authentication. This process ensures that duplicate or fraudulent registrations are effectively eliminated. Further, key fields such as Name, Gender, Date of Birth, Permanent Address, and Photograph are directly fetched from UIDAI to maintain data authenticity and accuracy. These measures collectively safeguard the integrity of the portal and prevent any misuse.

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers across all the States/UTs including backward districts, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No.2363 for 03.08.2026 regarding “Implementation of e-Shram Portal”.

State /UT- wise details of unorganised workers registered on the eShram portal as on 28.07.2026:

S.N o	State/UT	Registration Count
1	ARUNACHAL PRADESH	2,21,141
2	CHHATTISGARH	86,70,997
3	KARNATAKA	1,11,41,034
4	MANIPUR	4,76,750
5	TAMIL NADU	98,54,089
6	ASSAM	78,89,667
7	TELANGANA	47,14,474
8	WEST BENGAL	2,67,23,245
9	NAGALAND	2,48,891
10	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	76,526
11	KERALA	61,52,531
12	MIZORAM	73,848
13	GUJARAT	1,26,51,843
14	SIKKIM	51,556
15	JAMMU AND KASHMIR	36,66,565
16	LAKSHADWEEP	2,879
17	MADHYA PRADESH	1,95,55,382
18	PUNJAB	60,36,977
19	CHANDIGARH	1,92,537
20	GOA	91,007
21	UTTARAKHAND	31,26,602
22	LADAKH	36,497
23	UTTAR PRADESH	8,46,53,911
24	PUDUCHERRY	2,00,415
25	TRIPURA	9,08,124
26	MAHARASHTRA	1,87,03,297
27	HIMACHAL PRADESH	20,33,326
28	RAJASTHAN	1,55,40,837
29	MEGHALAYA	3,77,327
30	ANDAMAN AND NICOBAR ISLANDS	36,101
31	ANDHRA PRADESH	88,85,761
32	ODISHA	1,37,72,362
33	HARYANA	54,46,538
34	DELHI	36,79,017
35	BIHAR	3,24,92,375
36	JHARKHAND	98,73,707

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No.2363 for 03.08.2026 regarding “Implementation of e-Shram Portal”.

District-wise details of unorganised workers registered on the eShram portal in the State of Tamil Nadu as on 28.07.2026:

S. No.	District	Registration Count
1.	Coimbatore	2,71,958
2.	Ranipet	1,57,708
3.	The Nilgiris	63,855
4.	Tiruchirappalli	3,89,961
5.	Pudukkottai	3,51,585
6.	Chengalpattu	2,08,296
7.	Krishnagiri	3,08,132
8.	Thiruvallur	3,23,746
9.	Dindigul	2,29,444
10.	Vellore	1,41,670
11.	Cuddalore	5,37,394
12.	Chennai	2,36,987
13.	Theni	1,93,487
14.	Sivaganga	2,60,152
15.	Mayiladuthurai	2,12,877
16.	Tiruppur	2,62,771
17.	Perambalur	1,68,566
18.	Kancheepuram	1,44,750
19.	Madurai	3,85,905
20.	Viluppuram	3,87,166
21.	Tirupathur	1,45,445
22.	Karur	1,45,023
23.	Ramanathapuram	3,08,318
24.	Namakkal	1,65,124
25.	Ariyalur	1,91,101
26.	Erode	1,78,801
27.	Tiruvannamalai	4,46,539
28.	Kanniyakumari	2,82,233
29.	Tirunelveli	1,86,585
30.	Dharmapuri	2,18,177
31.	Thanjavur	4,90,384
32.	Kallakurichi	2,51,117
33.	Thiruvarur	2,83,965
34.	Thoothukkudi	2,41,105
35.	Tenkasi	1,63,265
36.	Nagapattinam	1,93,016
37.	Virudhunagar	3,50,324
38.	Salem	3,77,157

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No.2363 for 03.08.2026 regarding “Implementation of e-Shram Portal”.

Details of unorganised workers registered on eShram portal and enrolled under various social security schemes as on 28.07.2026:

Scheme	Enrolments
One Nation One Ration Card (ONORC)	24,48,73,025
Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	32,68,728
Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G)	6,20,69,999
Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	98,42,205
Indira Gandhi National Disability Pension Scheme (IGNDPS)	1,68,232
Indira Gandhi National Widow Pension Scheme (IGNWPS)	11,76,016
Pradhan Mantri Awas Yojana – Urban (PMAY-U)	24,96,070
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	23,979
Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	2,25,52,084
Pradhan Mantri Suraksha Bima Yojana (PMSBY)	8,53,78,568
Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	15,10,06,017
Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	3,96,39,896
Pradhan Mantri Matru Vandna Yojana (PMMVY)	32,08,135
